

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (C) No(s). 31661/2016

SANTOSH KUMAR & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. THROUGH SECRETARY (REVENUE) & ORS. Respondent(s)

WITH

S.L.P. (C) ...CC No. 5048/2017 (XI)

SLP(C) No. 32262/2016 (XI)

Date : 07-02-2018 This petition was called on for hearing today.

For Petitioner(s) Ms.Shweta Yadav,Adv.
Ms. Asha Gopalan Nair, AOR

Mr.Pankaj Singh,Adv.
M/S. Vidhi International, AOR

For Respondent(s) Ms.Priyanka,Adv.
Mr. Akshat Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No.31661/2016

The respondent Nos.1 & 2 have already filed the counter affidavit.

The respondent Nos.3-5 have been deleted from the array of parties by order dated 03.11.2017 of the Hon'ble Judge in Chamber.

Hence, list the matter before the Hon'ble Court as per rules.
SLP(C) No. 32262/2016 & S.L.P. (C) ...CC No. 5048/2017

Ld.counsel for all the respondents has already filed the counter affidavit. Viewed thus, the matters shall be processed for listing before the Hon'ble Court as per rules.

SANJAY PARIHAR
Registrar

SB